

maximum 2% for Kharif crops, 1.5% for Rabi crops, and 5% for annual commercial/horticultural crops, with balance of actuarial/bidded premium being shared by the Central and State Government on 50 : 50 basis; lowering of unit area of insurance to village/village panchayat level for major crops and to individual farm level for localised risks of hailstorm, landslide and inundation and post-harvest losses thereby promoting more realistic assessment of losses. In addition, assistance is also provided to farmers through other schemes namely, PM KISAN (for regular income), PM ASHA (Price support), National Disaster Response Fund (NDRF) and State Disaster Response Fund (SDRF) for relief due to natural calamities etc.

#### **Implementation of schemes for farmers**

33. SHRI HARNATH SINGH YADAV:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government is considering various schemes for the welfare of the farmers in the country;

(b) if so, the steps being taken by Government in this regard; and

(c) whether it is also a fact that several suggestions have been submitted by farmers' community/associations requesting Government to focus more on the economic well being of the farmers, if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Agriculture is a State Subject. However, Government of India facilitates the State Governments through many Centrally Sponsored and Central Sector Schemes for the welfare of the farmers in the country. A list of schemes is given in the Statement-I (*See* below).

(c) The Ministry of Agriculture and Farmers welfare consults all stakeholders including suggestions of farmers' community/associations during formulation as well as implementation of various programmes and schemes with the view to enhance the economic well being of the farmers.

**Statement-I***List of Central Government schemes for welfare of farmers*

Sl. No.	Name of the Scheme
1.	Interest Subsidy for Short Term Credit to Farmers
2.	Pradhan Mantri Fasal Bima Yojna-NCIP
3.	Pradhan Mantri Krishi Sinchai Yojna-Per Drop More Crop
4.	Implementation of Market Intervention Scheme/Price Support Scheme
5.	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan
6.	Price Deficiency Payment Scheme
7.	Distribution of Pulses to State/Union Territories for Welfare Schemes
8.	Income Support Scheme
9.	Rastriya Krishi Vikas Yojna
10.	Mission for Integrated Development of Horticulture
11.	National Mission on Oilseeds and Oil Palm
12.	National Project on Promotion of Organic Farming
13.	National Project on Management of Soil Health and Fertility
14.	Organic Value Chain Development for NES Region
15.	National Mission for Sustainable Agriculture (RADP and Climate Change)
16.	Paramparagat Krishi Vikas Yojna
17.	National Project on Agro-Forestry
18.	National Bamboo Mission
19.	Sub-Mission on Agriculture Extension
20.	Strengthening/Promoting Agricultural Information Systems
21.	National E-Governance Plan-Agriculture-information Technology

Sl. No.	Name of the Scheme
22.	Sub-Mission Seeds and planting Material
23.	Sub-Mission on Agricultural Mechanization
24.	Promotion of Agricultural Mechanization for <i>in-situ</i> Management of Crops Residue
25.	Sub-Mission on Plant Protection and Plant Quarantine
26.	Integrated Scheme on Agriculture Cooperation
27.	Integrated Scheme on Agricultural Marketing
28.	National Food Security Mission
29.	Integrated Scheme on Agriculture Census and Statistics

**Paying of insurance claims to farmers**

†34. SHRIMATI CHHAYA VERMA:  
CH. SUKHRAM SINGH YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the amount of funds provided to the farmers under the Pradhan Mantri Fasal Bima Yojana against their claims on the damages caused to crops from 2016 till date, State-wise and year-wise;

(b) the amount of claims made by farmers and the insurance amount paid against their claims;

(c) the rate at which insurance companies evaluate the crops grown per acre on agricultural land; and

(d) the acre-wise increase made towards compensation to farmers for crops being grown on agricultural land, under the scheme, crop-wise, till date?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) The Pradhan Mantri Fasal Bima Yojana (PMFBY) is imple-

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†Original notice of the question was received in Hindi.